

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1276  
ANSWERED ON:02.08.2010  
HOUSING SCHEME FOR BPL FAMILIES  
Agarwal Shri Jai Prakash;Reddy Shri Anantha Venkatarami

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has identified or proposes to identify landless rural families living below poverty line for the allotment of houses on priority basis;
- (b) if so, the details thereof during the current years;
- (c) the details of landless rural families identified at present, State-wise;
- (d) the number of houses allotted to homeless rural families and people living below poverty line under the various housing schemes; and
- (e) the steps taken to expedite the construction of houses and their immediate allotment ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): Indira Awaas Yojana (IAY) is the only Centrally Sponsored Scheme, being implemented by the Ministry of Rural Development across the country, except Delhi and Chandigarh, under which financial assistance is provided to the rural BPL households for construction of dwelling units. However, those rural BPL households who have neither land nor housesite are generally left out from getting the benefit under IAY. Therefore, a scheme for providing housesites to such rural BPL households was started during the year 2009-10 as part of IAY. For this purpose, all the States/UTs were requested to furnish the number of rural households without land or housesites. 16 States have furnished the information so far, indicating that 65,35,724 BPL households who have neither land nor housesite for construction of a dwelling unit have been included in the Permanent IAY Waitlists. A Statement showing the State-wise details is annexed.

(d): States/UTs have reported that 240.52 lakh houses have been constructed /allotted to the homeless rural BPL households in the country so far, under IAY.

(e): Under the Scheme, the houses are constructed by the beneficiaries themselves. However, all efforts are made to ensure that the funds under IAY are released in time to enable the beneficiaries to complete their houses in time. Implementation of the Scheme is closely monitored through various instruments.

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 1276 due for answer on 2/8/2010

No. of rural BPL families included in the Permanent IAY Waitlists who have neither land nor a housesite for construction of dwelling unit.

Sr.No. Name of State Number of BPL families as per Permanent  
IAY Waitlists who have neither land nor  
housesite

1 2 3

1. Andhra Pradesh 8,80,071
2. Assam 1000
3. Chhatisgarh 34,029
4. Goa 1053
5. Gujarat 1,93,384

6. Karnataka	10,42,986
7 Kerala	4,65,177
8 Maharashtra(13 districts)	196332
9. Meghalaya	77,996
10. Mizoram	4,211
11. Punjab (5 districts)	119
12. Tamil Nadu	26,71,532
13. Uttarakhand	1,405
14. Uttar Pradesh	521263
15. West Bengal	4,43,879
16. Manipur	1287
Total	6535724